

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **ORDER**

Dated Guwahati, the <sup>21</sup>13 December, 2024

**No. HC.V-102/2015/1024 /Estt. ###** In supersession of this Registry's earlier order No. HC.V-102/2015/418/Estt. dated 24-05-2024, Hon'ble the Chief Justice, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to entrust the undersigned, i.e. the Registrar General, Gauhati High Court to discharge the duties of Registrar (Establishment) as In-charge, until further order(s).

This order shall come into force with effect from 16-12-2024. Accordingly, Shri Prithwi Balay Dutta, Officer on Special Duty (Protocol) is hereby relieved from discharging duties of Registrar (Establishment) as In-charge with effect from the afternoon of 15-12-2024. He shall hand over his charge of the office of the Registrar (Establishment) to the undersigned.

**No. HC.V-102/2015/1024<sup>A</sup> /Estt. ###** In the interest of smooth office administration and on due approval of Hon'ble the Chief Justice, **Shri Neil Jongske Sangma, Assistant Registrar**, is hereby entrusted with the duties of the Protocol Section of the Registry, as In-charge, with effect from 16-12-2024, until further order(s).

By Order,

*Sd/- Sunil Kumar Poddar*

**REGISTRAR GENERAL**

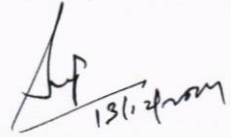
**Dated 13 -12-2024**

**Memo No.HC.V-102/2015/1024<sup>B</sup> /Estt.**

***Copy for information and necessary action to:***

1. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Itanagar Permanent Bench/Kohima Bench/Aizawl Bench, Itanagar/Kohima/Aizawl.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. Shri Prithwi Balay Dutta, Registrar (Establishment) (I/C) & Officer on Special Duty (Protocol), Gauhati High Court, Guwahati.
6. The Joint Registrar,....., Gauhati High Court, Guwahati.
- ✓ 7. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Gauhati High Court, Guwahati.
8. The Deputy Registrar....., Gauhati High Court, Guwahati.
9. The Assistant Registrar....., Gauhati High Court, Guwahati.

10. Shri Neil Jongske Sangma, Assistant Registrar, Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The Administrative Officer (Judicial), ....., Gauhati High Court, Guwahati.
16. The Court Officer-I/II, Gauhati High Court, Guwahati.
17. The C.A. to Registrar General, Gauhati High Court, Guwahati.
18. Order file.



**REGISTRAR GENERAL**

B.D.